

File No.1-1570/FSSAI/Imports/2015
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Imports Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the **August, 2016**

Subject: Guidelines related to Food Import Clearance Process by FSSAI's Authorized Officers -reg.

In partial modification to the guidelines issued by FSSAI vide F.No.1-17/FSSAI/T/2010 (Part J) dated 23.03.2012 regarding labelling requirement of primary food like food grains, pulses, fruits, dry fruits, whole spices etc. imported in package, it is clarified that name and address of the importer can be verified from accompanying documents of the consignment.

In addition to earlier mandatory requirements for primary food imported in package i.e. name of food, name and complete address of the manufacturer/ packer and date of Packing/Manufacture, following may also be mentioned on the package:-

1. Net weight
2. Lot no. / Code No. /Batch No.
3. Best before or use by date or date of expiry

A period of six months is given for compliance. This issues with the approval of competent Authority.

Binal S. 5.8.16.
(Bimal Kumar Dubey)
Director (Imports)

To:

1. Sh. Anil Mehta, Authorized Officer, First Floor, NBCC Place, Bhisham Pitamah Marg, Pragati Vihar, New Delhi-110003
2. Sh. V.K. Pancham, Authorized Officer (JNPT), Food Safety and Standards Authority of India, Unit No.902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospital, Bandra (East), Mumbai- 400051
3. Sh. Prasenjeet G. Gaikwad, Authorized Officer (Mumbai Airport Sea Port), Food Safety and Standards Authority of India, Unit No.902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospital, Bandra (East), Mumbai- 400051
4. Sh. D. P. Guha, Authorized Officer/Joint Director, Food Safety and Standards Authority of India, Benfish Tower, 6th floor,31 G N Block, Sector-V, Salt Lake, Kolkata-700091

5. Ms. K. K. Jitha, Authorized Officer, Chennai Sea Port and Airport Food Safety and Standard Authority of India, Ministry of Health & Family Welfare, Central Documentation Complex, (South Wing), Chennai Port Trust, Rajaji Salai, Chennai-600001.
6. Dr. Jestu George, Authorized Officer, Food Safety and Standard Authority of India, Ministry of Health & Family Welfare, First Floor, Marine Building, Malabar Road, North End, Willington Island, Cochin - 682009 Kerala
7. Sh. Zubair Riaz, Director (Customs), R.No.159A, Ministry of Finance, Department of Revenue, North Block, New Delhi-110001
8. CITO, FSSAI for publication on the FSSAI Website.